

NATIONAL INCOME COMMITTEE

*288. **Shri S. N. Das:** Will the Minister of Finance be pleased to refer to the reply given to unstarred question No. 7 asked on the 13th February, 1952 and state:

(a) whether the final report of the National Income Committee has since been presented to Government;

(b) if not, how long more the Committee will take to finalise its work; and

(c) if the report has been submitted, what are the important measures suggested by the Committee that are likely to be given effect to in the near future?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir.

(b) The committee is expected to submit its final report to Government in the near future.

(c) Does not arise.

Shri S. N. Das: May I know, since the publication of the first report of the committee, what steps have been taken by the Government to encourage research in the field of national income in universities and other institutions?

Shri C. D. Deshmukh: Sir, the terms of reference of the National Income Committee include measures for improving the quality of the available data and for the collection of further essential statistics and to recommend ways and means of promoting research in the field of national income. We expect recommendations in this regard in their forthcoming report.

Shri S. N. Das: May I know, Sir, whether, as suggested by the committee in its first report, non-official experts are being supplied with information to carry on research in the field of national income?

Shri C. D. Deshmukh: I do not quite know, Sir, to which portion of the first report the hon. Member is referring. I am not aware of any specific action having been taken in that direction.

Shri S. N. Das: May I know, Sir, the prominent experts, other than foreign, who have been consulted by the National Income Committee?

Shri C. D. Deshmukh: The position is that the Indian experts were members of the committee.

NATIONAL INCOME UNIT

*289. **Shri S. N. Das:** Will the Minister of Finance be pleased to state:

(a) whether Government have decided to continue the National Income Unit as a permanent office attached to the Ministry of Finance; and

(b) what are the important recommendations of the National Income Committee regarding the functioning of this Unit?

The Minister of Finance (Shri C. D. Deshmukh): (a) Not yet, Sir. The question will be considered on receipt of the final Report of the National Income Committee.

(b) The recommendations of the National Income Committee have not yet been received. They are expected to be received in the near future.

Shri S. N. Das: May I know, Sir, whether as a result of the statistics collected by the committee in its first report this unit has been expanded or is likely to be expanded in the near future?

Shri C. D. Deshmukh: The unit has not been expanded, so far, Sir. The likelihood of its expansion in the future will obviously depend on the nature of the recommendations which will be made by the committee in their second report.

WRITTEN ANSWERS TO QUESTIONS

IRON PILLAR OF RAJA BHOJ

*290. **Shri M. L. Dwivedi:** (a) Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1377 asked on the 28th September, 1951 regarding the iron pillar of Raja Bhoj and state if the pillar has since been repaired and erected:

(b) if so, the cost incurred; and

(c) the agency through which the work was got done?

The Minister of Communications (Shri Jagjivan Ram): (a) No.

(b) and (c). Do not arise.

DOCUMENTARIES

*291. **Shri M. L. Dwivedi:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the countries to which commercial distribution of documentaries has

been arranged in accordance with the promise made in reply to a supplementary question raised on starred question No. 994 asked on the 18th December, 1950:

(b) the language used in explaining the documentaries; and

(c) whether there has been any further increase in these films sent to foreign countries?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The hon. Member's attention is invited to the statement laid on the Table of the House on 4th March 1952 in reply to supplementary question to Starred Question No. 994 answered on the 18th December 1950.

(b) Films are produced by the Films Division only in Hindi, Tamil, Telugu, Bengali and English.

(c) Yes, Sir.

EXTENSIONS OF SERVICE

***292. Shri N. S. Jain:** Will the Minister of Home Affairs be pleased to state:

(a) how many Central Government officers and subordinates have been given extensions of service beyond their retirement age during each of the last three years and how many have been given more than one such extension;

(b) whether any rules have been framed prescribing the conditions under which such extensions can be given; and

(c) if so, whether Government propose to lay a copy of the same on the Table of the House?

The Minister of Home Affairs and States (Dr. Katju): (a) The Ministry of Home Affairs approved of the grant of extensions to 46 officials in 1949, 72 in 1950 and 61 in 1951.

Out of these, 41 officers were given more than one extension of service.

(b) and (c). A copy of the instructions issued from time to time is placed on the Table of the House. [See Appendix II, annexure No. 12.]

विदेशों में भारतीय छात्र

*२९३. श्री बार० एस० तिवारी :

क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि :

(क) राज्य की सहायता से इस समय कितने भारतीय छात्र विदेशों में शिक्षा ग्रहण कर रहे हैं ?

(ख) किन किन विषयों में वह शिक्षा ग्रहण कर रहे हैं ?

(ग) कितने छात्र कृषि शास्त्र का अध्ययन कर रहे हैं, और

(घ) १९५२-५३ के वर्ष में विदेशों में कितने छात्रों को भेजे जाने की सम्भावना है ?

INDIANS STUDYING ABROAD

[*293. Shri E. S. Tiwari: Will the Minister of Education be pleased to state:

(a) the number of Indian students studying abroad at present with State aid:

(b) the subjects which they are studying:

(c) the number of students who are pursuing courses in Agriculture; and

(d) the number of students likely to be sent to foreign countries in the year 1952-53?]

The Minister of Communications (Shri Jagjivan Ram): (a) to (d). A statement giving the information is laid on the Table of the House. [See Appendix II, annexure No. 13.]

CENTRAL EXCISE DUTY

39. Shri K. C. Sodhia: Will the Minister of Finance be pleased to state the amount of Central Excise duty collected during the years 1950-51 and 1951-52 under the head "Tobacco",—sub-heads—"unmanufactured" and "manufactured"?

The Minister of State for Finance (Shri Tyagi): A statement is laid on the Table of the House. [See Appendix II, annexure No. 14.]

PENSION RULES

40. Shri U. C. Patnaik: Will the Minister of Home Affairs be pleased to state:

(a) whether Pension Rules to govern the Indian Administrative Service and the Indian Police Service have yet been framed;